

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
Court No. 2
CAUSE LIST**

**DATE: 31st October, 2014
Time: 10:30 AM**

**HON'BLE MR JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No. 198/2014.	Janhit Sewa Society Vs. State of U.P. & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
2.	Original Application No. 4/2014.	S.K. Goyal Vs. Ministry of Environment & Forest & Anr.	Mr. S.K.Goyal, Applicant in Person. Mr. Vivek Chib, & Asif Ahmed Advs. for R-1. Mr. B.V. Niren, CGSC, for R- 2 & 3.	
FOR HEARING				
3.	Original Application No.282/2013 & M.A.No.760 /2013 & M.A.No.39 /2014	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Nitin Gupta, Mr. Rajanish Mishra Advs. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1. Mr. B.V. Niren, Adv. for R-2. Ms. Savitri Pandey, Adv. for R-3, 6, 7 & 8. Mr. Sudhir Kulshreshtha, Adv. for R-4. Mr. D. K. Dhayani, Adv. for R-5. Mr. Gaurav Dhingra, Adv. For R-9.	
4.	Original Application No.328/2013 & M.A.No.677/2014. (PH)	Lokendra Kumar Vs. State of U.P. & Ors.	Ms. Pooja Dhar,Adv. for Applicant. Mr. Gaurav Bhatia AAG, UP, & Ms. Savitri Pandey, Adv. Mr. Aman Mishra, Adv. For R-1 & 4 to 7. Mr. Pawan Upadhyay, Adv. For R-6. Mr. Vikas Malhotra, Adv. , Mr. M.P. Sahay, Advs. For MoEF.	
5.	Original Application No.288/2013 M.A.No.806/2013, M.A.No.1018/2013, M.A.No.1097/2013, M.A.No.1112/2013, & M.A.No.540/2014.	Chandrapal Singh Vs. State of U.P. & Ors.	-----do-----	

	(PH)			
6.	Original Application No.348/2013. (PH)	Shafiq Vs. State of U.P. & Ors.	-----do-----	
7.	Original Application No.349/2013. (PH)	Bhopal Singh Vs. State of U.P. & Ors.	-----do-----	
8.	Original Application No.350/2013. (PH)	Rajkumar Singh Vs. State of U.P. & Ors.	-----do-----	
9.	Original Application No.351/2013. (PH)	Harbir Vs. State of U.P. & Ors.	-----do-----	
10.	Original Application No.353/2013. (PH)	M/s Mata Brick Field Vs. State of U.P. & Ors.	-----do-----	

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